

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 36
CP 241/2017 CA 2130/2019

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **29.08.2023**

NAME OF THE PARTIES: - **ANKIT VIJAYKUMAR KHANDELWAL V/S VIJAY
AUTO INDUSTRIES PVT. LTD. & ORS**

Section 241-242 of the Companies Act, 2013

ORDER

Adv. Rohit Gupta i/b Adv. Divya Shah Associates appeared for the Petitioner.
Adv. Manoj Shirsat a/w Adv. Abhay Wadhav appeared for the Respondent No.
2.

Parties are directed to file an offer in sealed envelope quoting the price demanded by the selling party and price offered by the purchasing party alongwith terms connected thereto.

List this matter on board **18.09.2023**.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna